

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS, DELHI

DUTY ROSTER OF OATH COMMISSIONERS

In pursuance of directions of Hon'ble High Court of Delhi, New Delhi, received vide letter bearing No.1838/Genl./OC/DHC dated 14.08.2019 i.e. one Oath Commissioner presently functioning in Tis Hazari Courts, Delhi, be posted at Rouse Avenue Court on rotation basis till regular Oath Commissioners are appointed for Rouse Avenue Courts. The Duty Roster of Oath Commissioners for Rouse Avenue Court Complex for the month of November, 2025 is as under:

S.No	Name of Advocate	Father/ Husband Name	Address	Mobile Number	Date of duty at Rouse Avenue Court Complex
1.	Mrs. Geetanjali Sharma	W/o Mr. Sushil Kumar	R/o B-1802, Charms Castle, Raj Nagar Extension, Ghaziabad, UP-201017	8447833470 8588821631	01.11.2025
2.	Mr. Anil	S/o Mr. Ramesh Chander	R/o 1630, UG Floor, Krishna Gali, Sohan Ganj, Delhi-110007	9555153594	03.11.2025
3.	Mr. Amir Rabbani	S/o Mr. Aijaz Rabbani	R/o D-92/8, ST. No. 10, Mohanpuri, Maujpur, Delhi-110053	9289797760 9910694659	04.11.2025
4.	Mohd. Tafseer Khan	S/o Late Mohd. Shahbudin Khan	R/o H.No. P-92, Upper Ground Gali No. 1, Nafees Road, Batla House Jamia Nagar, Okhla, New Delhi-110025	9818039113	06.11.2025
5.	Ms. Renu Rani	D/o Mr. Sunil Kumar	R/o D-2/2, Dayal Pur, Delhi-110094	8512037893	07.11.2025
6.	Mr. Surinder Kumar Kaul	S/o PT. Shamlal Kaul	R/o Flat No. 304, Tower D-1, Summer Palms, Faridabad-121002	9313622209	10.11.2025
7.	Ms. Shama Rani	W/o Late Sh. Abhimanyu Saini	R/o N-47, Malka Ganj, Shastri Nagar, North Delhi-110007	9210001152	11.11.2025
8.	Mr. Hari Shanker Giri	S/o Sh. Bansh Raj Giri	R/o H.No. 609/9, Krishna Gali No.9, Adarsh Mohalla, Maujpur, Delhi-110053	8750360302	12.11.2025
9.	Ms. Preeti Kumari	D/o Sh. Jagbir singh	P-11/3, Extn. Mohan Garden, Uttam Nagar, New Delhi-110054	9625457316	13.11.2025
10.	Ms. Alisha	D/o Sh. Amar Das	H. No. 3, Priyadarshni Colony, Yamuna Bazar, Kashmere Gate, Delhi-110006	9013333999	14.11.2025
11.	Mr. Saurabh Minocha	S/o Mr. M.L. Manocha	R/o H.No. 53, Anand Nagar, Delhi-110035	9810229159	15.11.2025
12.	Mr. Deepak kumar Shukla	S/o Late Mr. Gauri Shankar Shukla	R/o 106A-107, T/F, F Side Jain colony Part-3, Uttam Nagar, West, Delhi -110059	8376954139	17.11.2025

13.	Mr. Amit Kumar	S/o- Late Mr. Chandra Bhan Singh	A-382, Block-A, Nehru Vihar, VTC-Timarpur, PO: Civil Lines, Sub District Delhi, Distt. North Delhi, Delhi-110054	9911239643	18.11.2025
14.	Mr. Karam Chand	S/o- Late Mr. Kashi Kant	F-3, Surbhi Home Plot No. 17, Shalimar Garden, Ext-I, Vikram Enclave 80ft Road, Ghaziabad, UP-201005	9718559342	19.11.2025
15.	Mr. Sharad Amrohi	S/o- Mr. H.K. Amrohi	R/O 10A/86-10783, Street No. 07, Sat Nagar, Wea, Karol Bagh, New Delhi-110005	8851762431	20.11.2025
16.	Ms. Renu Singh	D/o Mr. Kali Charan Singh	R/o G-415, Nyaya Khand-IST, Indirapuram, Ghaziabad, UP-201014	8810521609	21.11.2025
17.	Mr. Jai Prakash Sharma	S/o Mr. Phool Kumar Sharma	R/o 137, Shiv Vihar, Gali No. 08 Near Aganwadi Centre, Rishal Garden, Nangloi West, Delhi-110041	9654221340	22.11.2025
18.	Mr. Sanjeev Baghel	S/o Mr. Jai Singh Baghel	R/o H.No. 228, PT. Amar Singh Colony Rithani, Meerut, UP	8630244591	24.11.2025
19.	Ms. Madhuri	W/o Mr. Chanderveer	R/o G-89/5, Ground Floor, Luxmi Park, Nangloi, West Delhi-110041	8447188351	25.11.2025
20.	Mr. Ankur Aggarwal	S/o Mr. S.S. Aggarwal	R/o 2105/1A/3, Road no. 22, Prem Nagar, Delhi-110008	9871699756	26.11.2025
21.	Ms. Pooja Kaushik	W/o Mr. Vinay Angira	R/o M-33, Shastri Nagar, Gali No. 1, Delhi-110052	8588815603	27.11.2025
22.	Ms. Richa Sharma	D/o Mr. Manna Lal	R/o E-288, Gali No. 15 Mukund Vihar, Karawal Nagar, Delhi-110094	8700835418	28.11.2025
23.	Mr. Hemant Kumar Srivastava	S/o Mr. Sudama Lal Srivastava	R/o A-172, A-Block, Nehru Vihar, Delhi-110054	9891800953	29.11.2025


 (Dr. Saurabh Kulshreshtha)
 Officer-in-Charge, Admn.I
 O/o Principal District & Sessions Judge (HQs)
 Tis Hazari Courts, Delhi.

82012 - 82042
 No. _____/OC/Admn.I/THC/2025

Dated, Delhi This 25.11.2025

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi w.r.t. letter bearing No. 1838/Genl./OC/DHC dated 14.08.2019.

2. The Ld. Principal District & Sessions Judge-cum-spl. Judge (PC ACT) (CBI), Rouse Avenue Court Complex, New Delhi.
3. Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
4. The Concerned Oath Commissioners.
5. The Website Committee with request to direct the quarter concerned to upload the same on the website of Delhi District Courts.
6. The Administrative Officer (Judicial), R&I Branch, Tis Hazari Courts, Delhi with request to direct the quarter concerned to affix the same on all the notice boards at Tis Hazari Courts, Delhi.
7. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.


25/10/24

Officer-In-Charge, Admn.I
O/o Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.